Annexure-6

Name of the Corporate Debtor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED ; Date of Commencement of CIRP: 10.10.2022; List as on : 06.12.2022

List of operational creditors (Employees)

Sl No.	Name of Authorised representative , if any	Name of employee	Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verificatio	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Rinkoo Pandey	As per List Attached in Annexure-11	30-11-2022	3,17,098	0	Salary Dues	NIL	NIL	NIL	NIL	3,17,098	NIL	The claim was submitted in Form-E by the Authorised Representative of Workmen and Employee on dated 30/11/2022. Queries have been raised, which are yet to be addressed satisfactorily. Basedon limited information with the RP the claim amount is not ascertainable.
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	NIL	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	-	NIL	
			TOTAL	3,17,098	-		-	-	-	-	3,17,098	-	

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

DARSHAN SINGH ANAND
INSOLVENCY PROFESSIONAL
Reg. No. IBBI/IPA-002/IP-N00356/2017-18/10931